

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1666
ANSWERED ON:07.03.2011
NORMS FOR SCHOLARSHIP
Jawale Shri Haribhau Madhav

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the norms prescribed by the Government for distribution of various scholarships to the SC/OBC students in the country;
- (b) the amount of scholarship being given to pre-matric, post-matric, residential and day-boarding children of scavengers, cobblers and dyers and such other students belonging to Scheduled Castes (SCs) and Other Backward Classes (OBCs) categories alongwith the date(s) on which the same was fixed;
- (c) whether despite continous demand no State Government including Maharashtra is being given the amount as per their demand; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(SHRI D. NAPOLEON)

(a): Central assistance is given to the State Governments/UTs under centrally sponsored schemes for disbursement of scholarships to the Scheduled Caste(SC)/Other Backward Class(OBC) students. The names of these schemes and the main eligibility criteria is as follows:-

(i) Scheme of Post Matric Scholarships to the Students belonging to SCs – Parents/Guardians' income from all sources not to exceed Rs. 2.00 lakh per annum;

(ii) Schemes of Pre-matric and Post Matric Scholarships to the OBC Students – Parents/Guardians' income from all sources not to exceed Rs.44,500 per annum.

No income-ceiling is prescribed under Scheme of Pre Matric Scholarships to the `children of those engaged in unclean occupations`.

(b): The amount of scholarship being given under these schemes is given in Annexure-I.

(c) and (d): While the Ministry is able to meet the requirement of States /UTs under scholarship schemes for SC students, full requirement cannot be met in case of schemes for OBC students due to financial constraints. Central assistance under all these schemes is released on the basis of the proposals received from the State Governments/UTs, subject to furnishing of the utilization certificates, in respect of the grant released in the past.

The scheme-wise/state-wise details of central assistance released during last three years under these schemes are given in Annexures II to IV.